

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.182/ 2017	-	Admission	252(3)	Interstuhl Seatings(India) Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ABHILASH.M.K. 8105946743	COUNSEL FOR PETITIONER PCS	Abhilash.M.K.

ORDER

Matter is listed today for admission. PCS for Petitioner Company is present. He is directed to comply the additional information as called for by the registry. For compliance list it on 30/11/2017.


Member (T)


Member (J)